

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/ 55 /A

From :- Shri Kaushik Kumar Sharma.  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To  
Shri Binod Kumar Chetri,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the 5<sup>th</sup> January, 2021

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No.DJD/4622/2020 dtd. 23.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to avail winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning of 24.12.2020 to the evening of 01.01.2021.

Yours faithfully,

sd/-

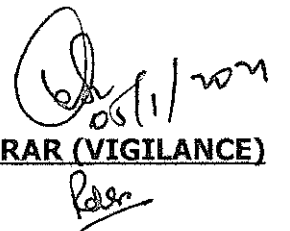
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96/56-57/A, dated 5.1.2021**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

  
Rosen